

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Civil Appeal No(s). 4458/2019

NO. 14506577 SATYA DEO GIRI

Appellant(s)

VERSUS

UNION OF INDIA AND ORS THR SECRETARY

Respondent(s)

WITH

C.A. No. 4459/2019 (III-A)

Date : 01-08-2019 These appeals were called on for hearing today.

For Appellant(s) Mr. Pankaj Kumar Singh, Adv.  
Mr. Rakesh Uttamchandra Upadhyay, AOR  
Mr. Surinder Kumar Gupta, AOR

For Respondent(s) Mr. Arvind Kumar Sharma, AOR  
Mr. Pranaya Kumar Mohapatra, Adv.  
Mr. B. V. Balaram Das, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete.

Learned counsel for the parties have not filed statement of case within the prescribed period.

Registry is directed to process the matters for being listed before the Hon'ble Court as per rules.

SURINDER S. RATHI  
Registrar